

(6) Statement No. X—Hundred-Twenty-seventh Session, 1983. [Placed in Library. See No. LT-468|85.]

(7) Statement No. IX—Hundred-Twenty-eighth Session 1983. [Placed in Library. See No. LT-469|85.]

(8) Statement No. VI—Hundred-Twenty-ninth Session, 1984. [Placed in Library. See No. LT-470|85.]

(9) Statement No. V—Hundred-Thirtieth Session 1984 [Placed in Library. See No. LT-471|85.]

(10) Statement No. IV—Hundred-Thirty-first Session, 1984. (Two Volumes) [Placed in Library. See No. LT-472|85]

(11) Statement No. I—Hundred-Thirty-second Session, 1985. [Placed in Library. See No. LT-473|85.]

Report of the Committee on Government Assurances

SHRI K. MOHANAN (Kerala): Sir, I beg to present the Twenty-seventh Report (in English and Hindi) of the Committee on Government Assurances.

SHRI SURESH KALMADI (Maharashtra): On a point of order. Sir, the importance of the Rajya Sabha is being reduced systematically....

MR. CHAIRMAN. It has been discussed with leaders. We will consider it. You please sit down.

SHRI DEBA PRASAD RAY (West Bengal): Sir, I have received this telegram from Jalpaiguri, West Bengal.

MR. CHAIRMAN: You must come and meet me first; you cannot all of a sudden raise it.

SHRI DEBA PRASAD RAY: Sir, it is a very serious matter.

MR. CHAIRMAN: Whatever it is.

SHRI DEBA PRASAD RAY: Judicial enquiry should have been instituted; four persons have been killed.

MR. CHAIRMAN: Calling attention now.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE
Recent unearthing of espionage activities by some persons and leakage of highly classified official documents from various sensitive Government Departments thereby endangering the Security of the State

श्री शंकर सिंह वाघेला (गुजरात) :
सभापति महोदय, मैं कुछ व्यक्तियों की ज़ासूरी की व्यापक गतिविधियों का हाल में जो पता लगा है तथा विभिन्न महत्वपूर्ण सरकारी विभागों से परम गोपनीय सरकारी दस्तावेजों का जो भेद छुल गया है और उसके परिणामस्वरूप देश की सुरक्षा को जो खतरा पैदा हो गया है उसके बारे में तथा इस बारे में सरकार द्वारा उठाये गये कदमों की ओर गृह मंत्री का ध्यान दिलाता हूँ।

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Sir, on January 18 this year the Prime Minister had made a statement in both the Houses disclosing the existence of an espionage network involving leakage of sensitive and classified documents from certain offices and Ministries of the Government of India. In the course of the statement, the Prime Minister had also mentioned that certain persons holding sensitive positions in the Government were responsible for this leakage and passing on this information to unauthorised persons. On